

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 22nd OF JUNE, 2022

MISC. CRIMINAL CASE No. 29308 of 2022

Between:-

**RAJA S/O BADRI LONKHEDE , AGED ABOUT 19 YEARS,
OCCUPATION: STUDENT VILLAGE BUDIYAKHEDI SINGHANA,
TEHSIL MANAWAR (MADHYA PRADESH)**

.....PETITIONER

(BY SHRI A.A. KHAN, ADVOCATE)

AND

**THE STATE OF MADHYA PRADESH STATION HOUSE OFFICER
THROUGH POLICE STATION KUKSHI (MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI HEMANT SHARMA, G.A.)

*This application coming on this day for orders the court
passed the following:*

ORDER

Learned counsel for applicant seeks to withdraw the bail application with liberty to renew his prayer after the prosecutrix is examined before the trial court.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn with liberty as prayed.

C.C. as per rules.

**(ANIL VERMA)
JUDGE**

BDJ

